

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 11.06.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh., Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 107/2021	Precision Hydraulics P Limited Vs Bhairavi Cargo and Logistics P Limited	K. Senguttuvan	
2.	Comp App (AT) (CH) (Ins) No. 108/2021	Huzefa Fakhri Sitabkhan Vs Axis Bank Limited	Abhishek Jenasen Aparajitha Viswanath	

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 14/2021	SP Shanmugam Vs M/s. V-Con Integrated Solutions P Ltd & another	Hari Radhakrishnan G. Derrick Sam	Yashvardhan R1
4.	Comp App (AT) (CH) No. 10/2021	M. S. Muralidharan & another Vs Technology Frontiers India Private & 10 others	K. Gaurav Kumar PCS Alpa Jain PCS	P. Gridharan R3, 4, 5 & 11 Gauri Rasgotra – R7
5.	Comp App.(AT) (CH) (Ins) No. 08/2021	Shapoorji Pallonji and Company Private Limited Vs Shore Dwellings Private Limited	Deepika Murali Karthick Sundaram Aswini S Anusha Peri Anish Gupta Anupama Hebbar Vikas Mahendra	M. S. Shyam Sundar - Respondent

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By the order of Hon'ble Member (J)

(Chennai Bench)